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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1747/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES: Shot Formats Digital Productions Pvt.Ltd.
V/s
Reliance Telecom Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

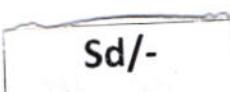
| S. No. | NAME | DESIGNATION | SIGNATURE |
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ORDER

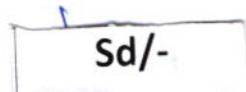
CP No. 1747/I&BP/NCLT/MB/MAH/2017

Wrongly on Board.

Matter is already listed on 08.02.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)